

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**CP No. 202/2019 in  
OA No. 4286/2018**

**This the 11<sup>th</sup> day of October, 2019**

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Karambir (Age 24 years, Fresh candidate for SSC (MTS) Examination, 2016, Group 'C')

S/o Sh. Mangal Singh

R/o Village Khurshid Nagar

P.O. Nahar, Tehsil-Kosli

Distt.-Rewari, Haryana-123303. ....Petitioner

(through Sh. Sachin Mittal)

**VERSUS**

1. Gajender Singh Thakur  
The Regional Director, North  
Staff Selection Committee  
Block No. 12, CGO Complex  
Lodhi Road, New Delhi-110003.
2. Dr. C. Chandramouli, Secretary  
Ministry of Personnel, PG&Pensions  
Department of Personnel & Training  
North Block, New Delhi-110001.
3. Ashim Khurana, Chairman,  
Staff Selection Commission  
Block No. 12, CGO Complex  
Lodhi Road, New Delhi-110003. .... Respondents

(through Sh. Hanu Bhaskar)

**ORDER (Oral)****Hon'ble Mr. S.N. Terdal:**

We have gone through the order dated 19.06.2019 passed in compliance of the order dated 22.11.2018.

2. In view of the same, this CP is closed. Notices issued to the respondents are discharged. However, if the petitioner is still aggrieved, he may seek remedies as per law.

**(A.K. Bishnoi)**  
**Member (A)**

**(S.N.Terdal)**  
**Member (J)**

/ns/